

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (S.J.) No.6 of 2021**

-----

Sarwar Ansari & Chhotu & Others .... Appellants  
Versus  
The State of Jharkhand & Another .... Respondents

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Appellants : Mr. Rajesh Kumar Mahtha, Advocate  
For the State :

-----

**05/17.04.2021** Heard Mr. Rajesh Kumar Mahtha, learned counsel for the appellants.

This criminal appeal has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter appear on 23<sup>rd</sup> April, 2021.

**(Sanjay Kumar Dwivedi, J.)**

Anit